

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3130
ANSWERED ON:16.03.2010
ROAD SAFETY
Naranbhai Shri Kachhadia

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the manner in which the Road Safety funds accruing from excess in target traffic from Build Operate and Transfer (BOT) Toll roads are spent;
- (b) the total corpus of Road Safety Fund, State-wise;
- (c) whether any part specifically is being allocated towards giving immediate monetary relief to serious accident victims or dependants of fatal victims on highways; and
- (d) if so, the number of such victims or their dependants were so compensated during each of the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a): In respect of projects where the concession agreement for Build, Operate and Transfer(BOT) Toll road projects have the provision for revenue sharing in the event of traffic exceeding the target traffic, such revenue is utilized inter alia, for meeting the cost and expenses on works and services not covered in the scope of the concession agreement but which arise out of safety requirements based on safety audits of the project highway carried out by the Safety Consultants appointed by National Highways Authority of India (NHAI).
- (b): No fund has been generated in NHAI.
- (c) & (d): Does not arise in view of (a) and (b) above.